

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

23. C.P. (IB)-1624/(MB/2018)

CORAM : SHRI BHASKARA PANTULA MOHAN, MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **21.08.2018**

NAME OF THE PARTIES: Arrhum Enterprises

V/s

Kasata Hometech (India) Pvt. Ltd.

SECTION 9 of Insolvency and Bankruptcy Code, 2016

ORDER

The professional representing the Applicant and the Counsel for the Respondent present. The counsel for the Respondent submits that there is a likelihood of settlement in this matter and seeks time. Time granted. List this matter on 30.08.2018.

SD/-

BHASKARA PANTULA MOHAN
Member (Judicial)

/SA/